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THE DEPUTY MINISTER THE MINISTRY OF FOOD AGRI-CULTURE COMMUNITY DÉVELOP-MENT AND CO-OPERATION (SHRI D. ERING): Sir, I beg to lay on the Table: -

- (a) a copy each of the following Notifications of the Ministry of Food, Agriculture, munity Development Com-Cooperation (Department of Food):---
  - (i) Notification G.S.R. No. 187 dated the 7th February, 1967, publishing the Rice-Milling Industry (Regulation and Licensing) Amendment Rules, 1967, under sub-section (4) of section 22 of the Rice-Milling Industry (Regulation) Act, 1958. [Placed in Library, See No. LT-28/67.]
  - (ii) Notification G.S.R. No. 297, dated the 3rd March, 1967 publishing the Food Corporation (Tenth Amendment) Rules, 1967 under sub-section (3) of section 44 of the Food Corporations Act, [Placed in Library, See No. LT-107 67.]
  - (iii) A copy each of four Notifications, under subsection (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library, See No. LT-107|67).
- (b) a copy of the Ministry of Food Agriculture, Community Development and operation (Department of Agriculture) Notification S.O. No. 3882, dated the 15th December, 1966, issued under 4 of the Agricultural duce Cess Act, 1940. [Placed in Library, See No. LT-32/ 67.]

ANNUAL REPORT AND ACCOUNTS (1965-66) OF THE CENTRAL WAREHOUSING CORPORATION, NEW DELHI AND RELATED PAPERS

Demands for Grants

SHRI D. ERING: Sir, I also beg to lay on the Table a copy of the nual Report and Accounts of Warehousing Corporation, New Delhi, for the year 1965-66, together with the Auditors' Report on the Accounts, under sub-section (11) of section 31 of the Warehousing Corporations Act, 1962. [Placed in Library, See No. LT-27/67.]

REVIEW OF THE FOOD AND SCARCITY SITUATION IN INDIA

SHRI D. ERING: Sir, I also beg to lay on the Table a copy of the Review of the Food and Scarcity Situation in India. (Placed in Library. See No. LT-98|67.1

ANNUAL REPORT (1965-66) OF THE KHADI AND VILLAGE INDUSTRIES COMMISSION BOMBAY

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI M. SHAFI QURESHI): Sir, I beg to lay on the Table a copy of the Annual Report of the khadi and Village Industdies Commission, Bombay, for tht year 1965-66, under sub-section (3) of section 24 of the Khadi and Village Industries Commission 1956. [Placed in Library, See No. LT-117/67.7

SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE GOVERNMENT OF THERAJASTHAN FOR THE 1966-67.

MR. CHAIRMAN: Shri Morarji Desai.

स्त्री गोडे मराहरि (उत्तर प्रदेश) : श्रीमन, मझे श्रापत्ति है कि ये पेपर्स यहां सदन की मेंज पर रखे जायें; क्योंकि पिछले हफ्ते यहा पर बहस हुई थी भ्रौर यह करीब करीब तय था कि जब तक इस सदन की इजाजत नहीं मिलती है भ्रौर प्रेसीडेंट का जो प्रो-क्लेमेशन राजस्थान के बारे में है, उस पर बहए